

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NOS. 294 & 295 OF 2014
APPEAL NO 248 OF 2014 & IA NO. 407 OF 2014
APPEAL NO. 249 OF 2014 & IA NO. 408 OF 2014
APPEAL NO. 5 OF 2015
APPEAL NOS. 35, 36, 37, 38, 39 & 40 OF 2015

Dated: 8th December, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.Appellant (s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent (s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudhary

Counsel for the Respondent(s) : Mr. Raunak Jain for R-2
Ms. Swapna Seshadri for Commission

ORDER

List this batch of appeals on **21st January, 2016.**

(I.J. Kapoor)
Technical Member
hcj/dk

(Justice Ranjana P. Desai)
Chairperson